

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 50 of 2016 (SZ)

S. Paul Raj

... Applicant(s)

Versus

The Commissioner,
Kayalpattinam Municipality,
Tuticorin District and another.

... Respondent (s)

**PRESENT STATUS REPORT FILED ON BEHALF OF THE 1st
RESPONDENT DT.28.11.2022**


**M/s. ABDUL SALEEM
S SARAVANAN
COUNSEL FOR 1st RESPONDENT**

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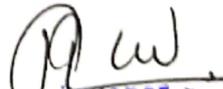
The Commissioner,
Kayalpattinam Municipality,
Tuticorin District and another.

... Respondent (s)

STATUS REPORT FILED BY THE 1st RESPONDENT

I, P.Kumarsingh, Son of K.Pandian, aged 56 years, the Commissioner of Kayalpattinam Municipality, having office at Municipal Office, Kayalpattinam Municipality, 49, Mutharamman Kovil Street, Kayalpattinam, Tiruchendur Taluk, Thoothukudi District – 628 204, do hereby solemnly affirm and sincerely state as follows:-

1. I state that I am the Commissioner of Kayalpattinam Municipality, the 1st Respondent herein and as such I am well acquainted with the facts of the case from the available records. I am filing this Status Report in my official capacity and I am authorized to do so.
2. I humbly submit that this present application has been filed with respect to the improper disposal of the Solid Waste in Kayalpattinam South village.


Commissioner,
Kayalpattinam Municipality.

3. I humbly submit that this Respondent has filed reply statements in all the above applications and various status reports before this Hon'ble Tribunal, indicating the extent of action in this regard.

4. I humbly submit that the Reply statements and reports filed by this Respondent may be taken as a part and parcel of this present report.

5. I humbly submit that the following present status report is being filed for this Hon'ble Tribunal's kind consideration.

6. That Kayalpattinam Municipality was a I Grade Town Panchayat in the year 1952 and was upgraded as Selection Grade Town Panchayat in the year 1982. Subsequently, the said Municipality was upgraded as III Grade Municipality from 14.06.2004 by the Government of Tamil Nadu, vide G.O. Ms. No. 270, Municipal Administration and Water Supply Department, dated 11.06.2004. Now it is a II Grade Municipality. The area of the Municipality is 12.50 Sq.Kms comprising of 18 Wards and the total population of the Municipality is 40,542 as per 2011 Census and now it is 49,302 approximately.

7. That at present the Solid Waste generated is around 14 Metric Tonnes per day in 18 wards of the Municipality, in which 9.5 Tonnes is Biodegradable and 4.5 Tonnes is Non-degradable. In the Municipality, about 90 Sanitary workers, 18 staffs are being engaged for the disposal of Municipal Solid Waste. Apart from the said manpower, 3 tipper lorries, 5 Tata Ace vehicles, 20 Pushcarts and sufficient Battery Operated Vehicles are being involved in the Solid Waste disposal.

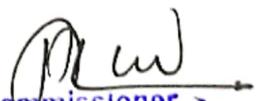

Commissioner,
Kayalpattinam Municipality.

BIODEGRADABLE WASTE :

8. That with respect to the 9.5 Tonnes of Biodegradable Waste that is generated within the Municipality, the following are the steps taken by this Respondent to mitigate and handle the same :

- a. **Micro Composting Centre 1** is established at SF No. 278/1B of Kadayakudi, Kayalpattinam Municipality, with a capacity of 3 Metric Tonnes, to treat and dispose the wastes that are being generated everyday by complying all environment and pollution control norms.
- b. **Micro Composting Centre 2** is established at SF No. 392/5 of Kadayakudi, Kayalpattinam Municipality, with a capacity of 3 Metric Tonnes, to treat and dispose the wastes that are being generated everyday by complying all environment and pollution control norms.
- c. A composting mechanism called "**Windrows method**" is being deployed at the SF No. 278/1B of Kadayakudi, Kayalpattinam Municipality, with a capacity to handle 3.5 Tonnes of biodegradable waste.

That the biodegradable waste is composted and provided to farmers as free of cost for use as manure and at present the Kadayakudi compost centre is well functioning as per SWM rules, 2016.


Commissioner,
Kayalpattinam Municipality.

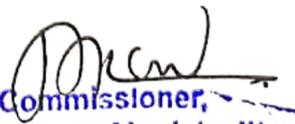
NON-BIODEGRADABLE WASTE :

9. That with respect to the 4.5 Tonnes of Non-Biodegradable Waste that is generated within the Municipality, the same is collected in the municipal area and properly segregated and the unusable plastic waste is sent to Kadayakudi RRC for recycling the plastic waste through **M/s. JASS FOUNDATION**, Annanagar, Chennai and awareness is also being given about waste segregation from house to house through municipal SBM Animators.

EXISTING WASTE DISPOSAL :

10. That with respect to the waste found to be dumped at the site in question, this Respondent submits that during the COVID19 - Pandemic period in the year 2020, due to the nationwide lockdown and severe restrictions in movement and manpower, this Respondent was unable to control and handle the waste that was being generated without any segregation and the same were unfortunately dumped at the site and as a result of which, the amount of waste found to be dumped towards the end of the lockdown period was substantial and could not be segregated or disposed of using the existing resources of the Municipality. However, this Respondent further submits that once the lockdown period ended, the waste was properly segregated, handled and disposed of as per the Solid Waste Management Rules, 2016 and no further waste was allowed to be dumped at the site.

11. That presently, in order to completely resolve the issue and work towards handling and disposing of the waste found at the site, this Respondent vide its proceedings dated 25.11.2022, has


Commissioner,
Kavalpatnam Municipality.

proposed the use of BIO MINING to dispose and handle the waste found at the site. It is submitted that in this regard, a Council Meeting is scheduled to be held on 29.11.2022, where the Council will be considering the expenditure and feasibility of the said proposal and the process will be initiated as expeditious as possible and the waste will be ensured to be disposed of completely.

12. That this Municipality will ensure that the bio mining is done strictly as per standards and all the waste that is found to be dumped at the site, is cleared and will further ensure that no such dumping of waste takes place anywhere within the jurisdiction of this Municipality.

BIO-METHANATION PLANT :

13. That a Bio-methanation Power Plant was also proposed to be established, to digest the degradable market waste in a digester and use the evolving gas to produce electricity. Pursuant to the above proposal, the land of an extent of 4.5 Acres in Survey No. 278/1B of Kayalpattinam South Village was allotted to this Respondent Municipality for setting up of Biomethanation Plant.

14. That Municipality as a Government body which is responsible for improving and maintaining a clean environment, had applied for the said project and the consent orders under Water (Prevention & Control of Pollution) Act 1974 and Air (Prevention & Control of Pollution) Act 1981 (as amended) were issued on 24.06.2015 after placing the subject before the Zonal Level Consent Clearance Committee (ZLCCc) which was held on 19.06.2015 for establishing


Commissioner,
Kayalpattinam Municipality.

the Bio-methanation Power Plant at S.F.No.278/1B of Kayalpattinam South Village, Tiruchendur Taluk of Thoothukudi District.

15. That as per Rule 15(y) of the New Rules 2016, the Consents from the Tamil Nadu Pollution Control Board were deemed to be not necessary since the proposed treatment plant i.e., Bio-methanation plant is only for handling waste upto 5 Metric Tonnes. However, if any permission/ authorization is required from the Board for the operation of the said plant and the same will be obtained without any default at the time of operation.

16. That this Respondent Municipality has completed the establishment of bio-methanation plant and trial run was successfully completed. However, this Respondent has proposed to enter into an agreement with third party agency, to maintain and keep the operation of the subject plant and the process for the same are under negotiation with the agency.

17. That this Respondent undertakes to abide by and strictly follow any directions as would be passed by this Hon'ble Tribunal.

Under the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to take the present status report into consideration and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.

DATED AT KAYALPATTINAM ON THIS THE 28th DAY OF NOVEMBER
2022

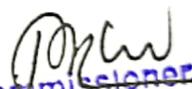

Commissioner,
Kayalpattinam Municipality.

VERIFICATION

I, P.Kumarsingh, Son of K.Pandian, aged 56 years, the Commissioner of Kayalpattinam Municipality, having office at Municipal Office, Kayalpattinam Municipality, 49, Mutharamman Kovil Street, Kayalpattinam, Tiruchendur Taluk, Thoothukudi District - 628 204, do hereby verify that the contents of the above paragraphs are true to the best of my personal knowledge and grounds are based on legal advice and that I have not suppressed any material fact.

Verified at Kayalpattinam on this the 28th day of November 2022

1ST RESPONDENT


Commissioner
Kayalpatnam Municipality.

KAYALPATTINAM MUNICIPALITY

SEGREGATION



KAYALPATTINAM MUNICIPALITY

SEGREGATION



1466HFPFW, Solukkar St, Odakkara, Kayalpattinam, Tamil Nadu 628204, India

Kayalpattinam
Tamil Nadu
India

24°C
75°F

2022-11-24(Thu) 08:46(AM)



H46G+QWF, Manckar palli St, Odakkara, Kayalpattinam, Tamil Nadu 628204, India

Kayalpattinam
Tamil Nadu
India

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2022-11-24(Thu) 08:57(AM)



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Kayalpattinam
Tamil Nadu
India

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82°F

2022-11-24(Thu) 09:08(am)



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Kayalpattinam
Tamil Nadu
India

24°C
75°F

2022-11-24(Thu) 07:43(AM)

KAYALPATTINAM MUNICIPALITY

MCC PROCESSING



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Thoothukudi
Tamil Nadu
India

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88°F

2022-11-22(Tue) 02:37(PM)



H4CC+RG3, Kayalpattinam, Tamil Nadu 628204, India

Kayalpattinam
Tamil Nadu
India

30°C
86°F

2022-11-23(Wed) 11:11(am)



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Kayalpattinam
Tamil Nadu
India

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2022-11-23(Wed) 12:43(pm)



H4CC+RG3, Kayalpattinam, Tamil Nadu 628204, India

Kayalpattinam
Tamil Nadu
India

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2022-11-23(Wed) 11:10(am)

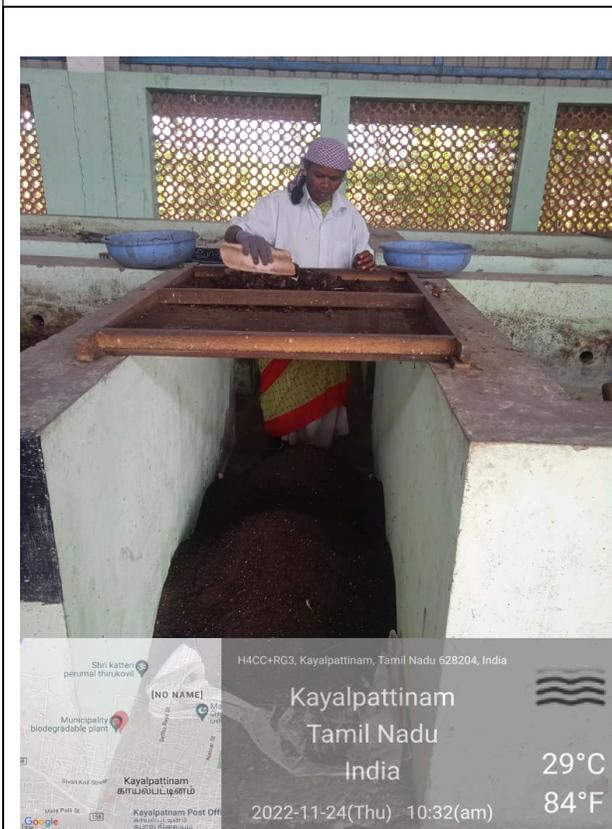
KAYALPATTINAM MUNICIPALITY

MCC PROCESSING



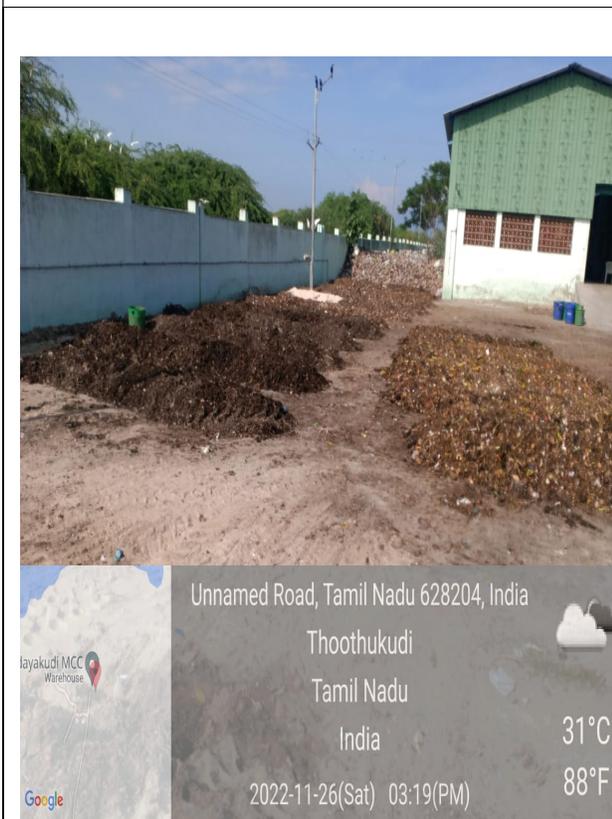
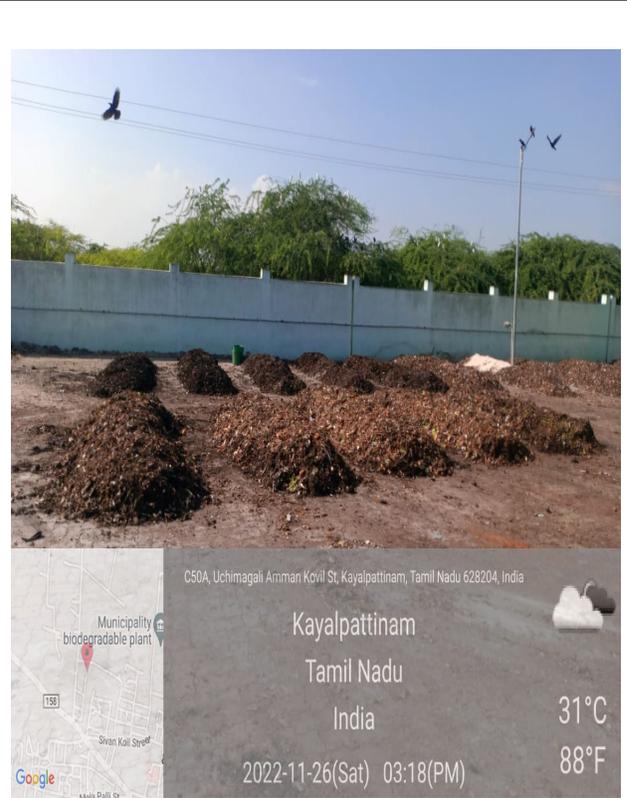
KAYALPATTINAM MUNICIPALITY

MCC PROCESSING



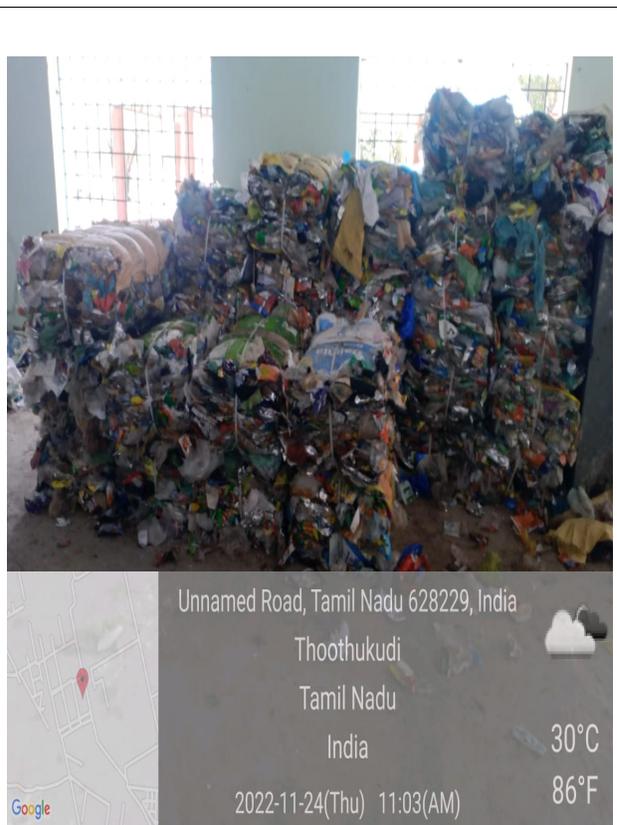
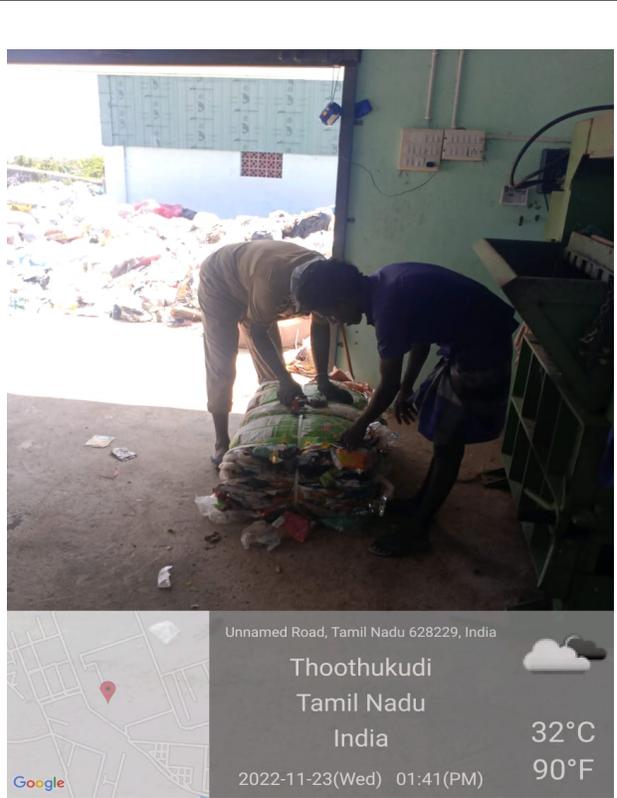
KAYALPATTINAM MUNICIPALITY

WINDROW PROCESSING

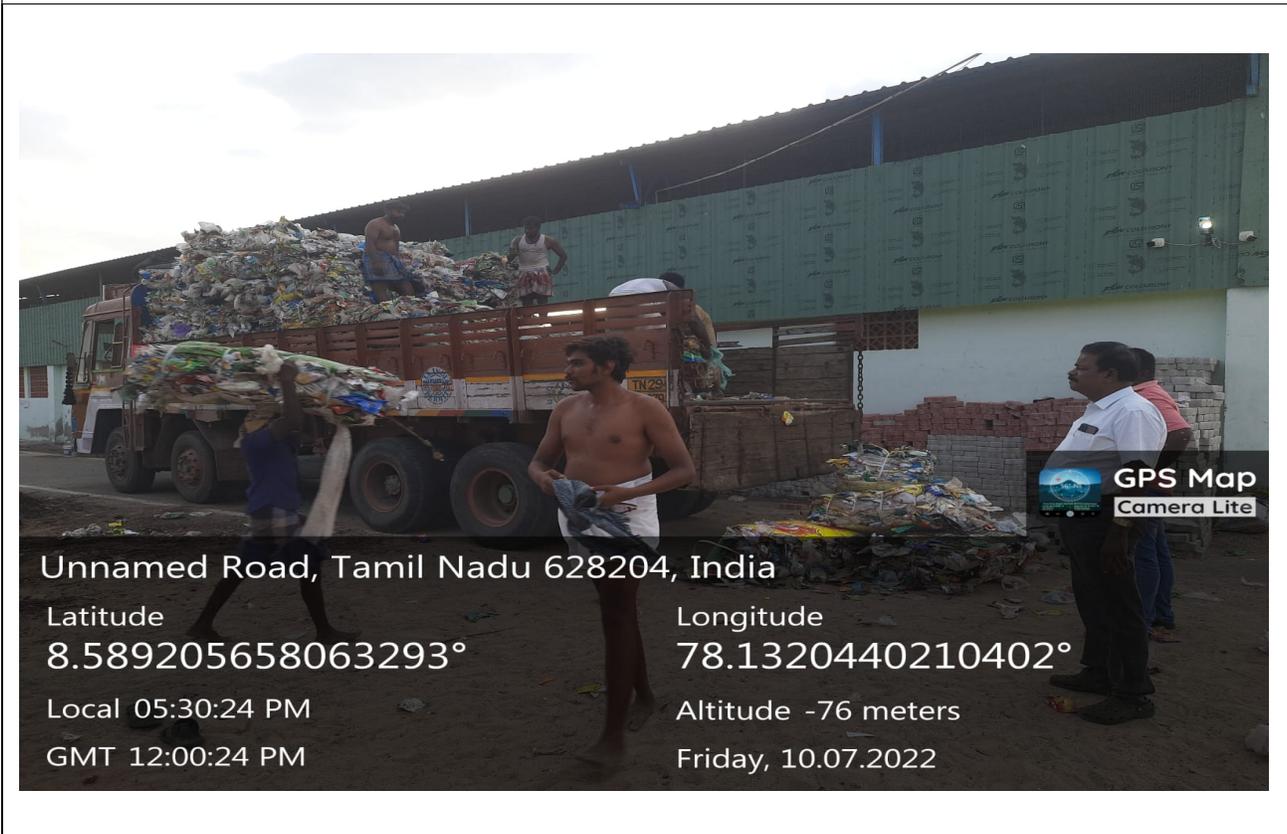
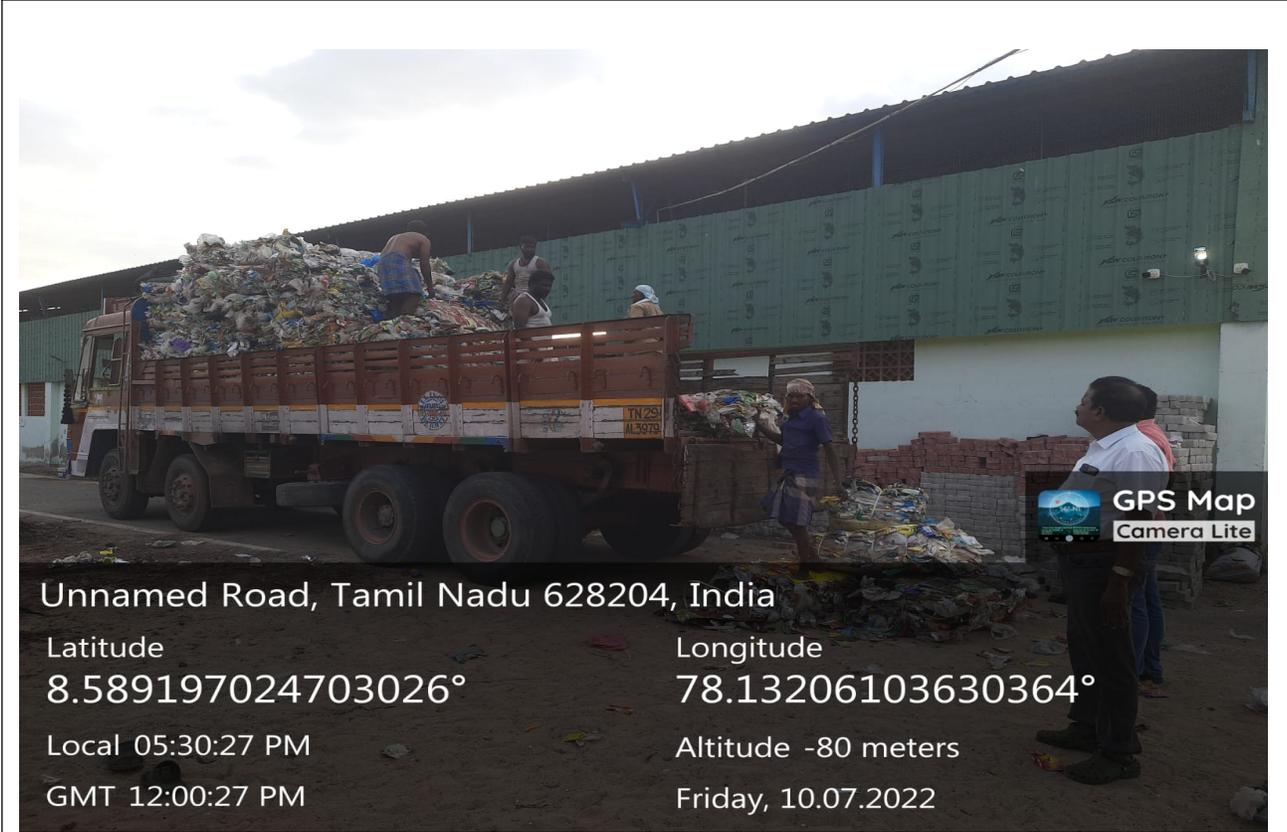


KAYALPATTINAM MUNICIPALITY

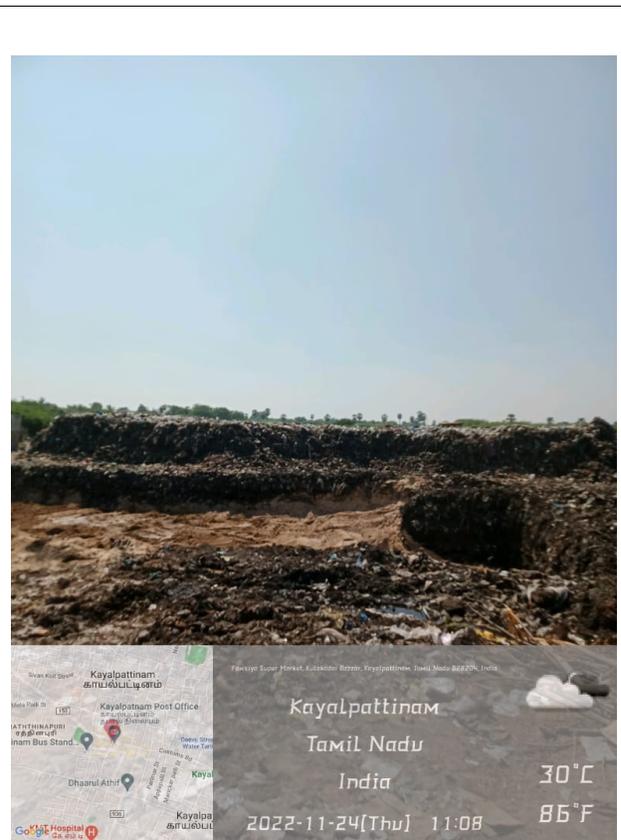
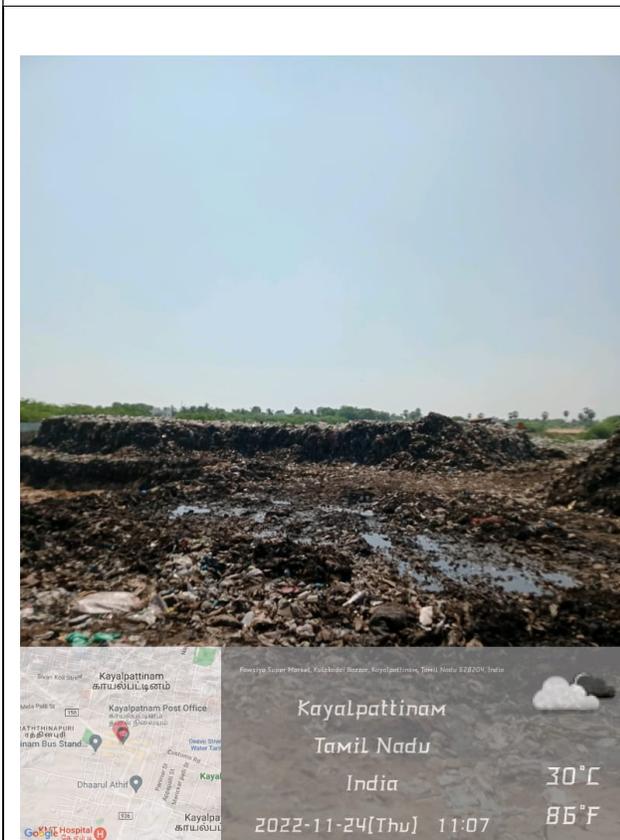
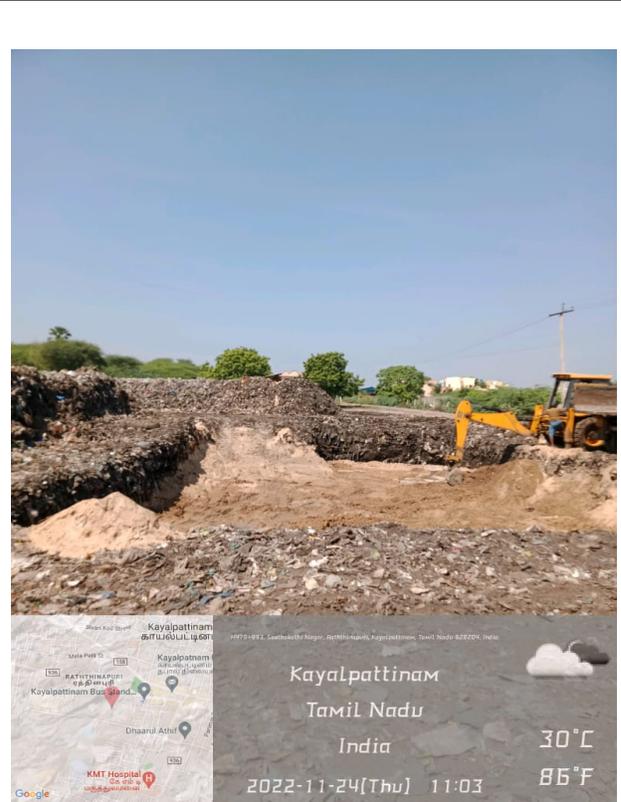
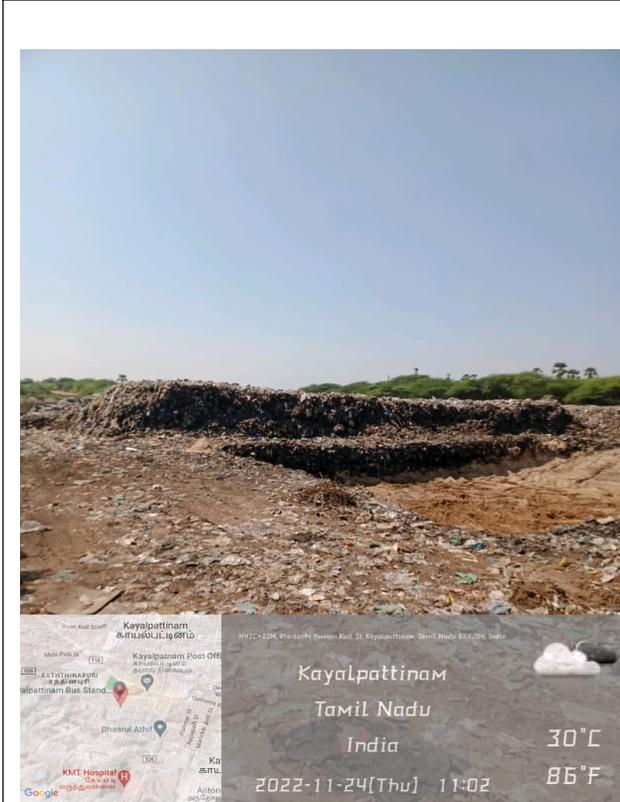
PLASTIC BAILING



KAYALPATTINAM MUNICIPALITY
PLASTIC SENT TO JASS FOUNDATION



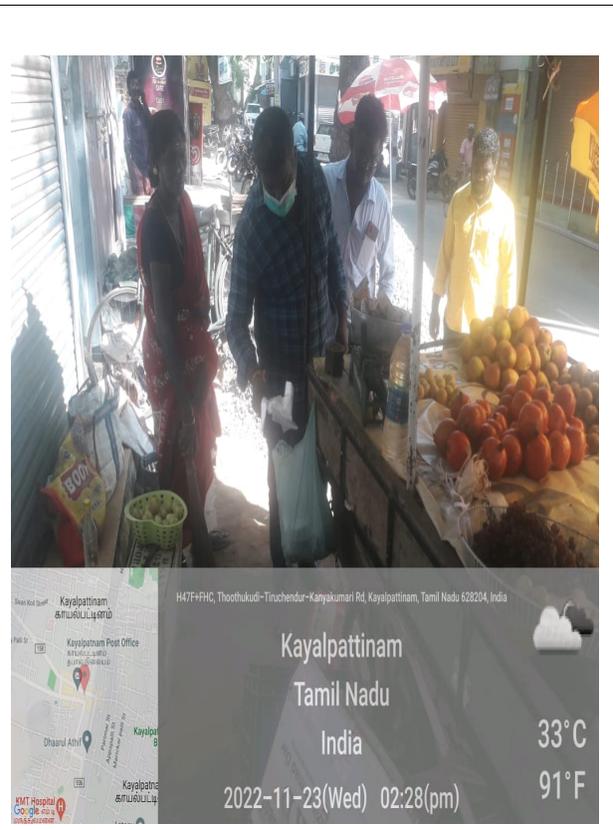
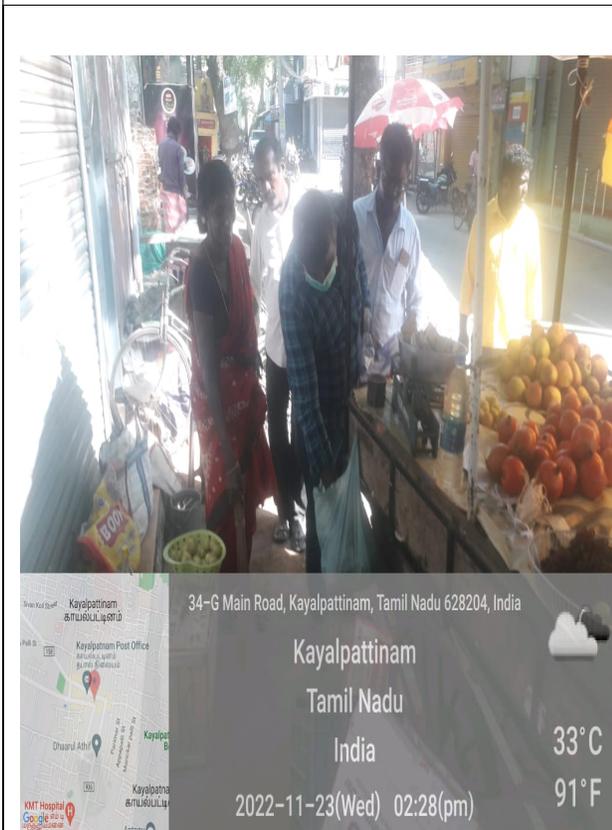
KAYALPATTINAM MUNICIPALITY
BIO-MINING WORK (PAPPARAPPALLI)



KAYALPATTINAM MUNICIPALITY

IEC ACTIVITIES

TITLE: PLASTIC RAID



KAYALPATTINAM MUNICIPALITY

IEC ACTIVITIES

TITLE: TRAINING SESSION FOR PEOPLE



KAYALPATTINAM MUNICIPALITY

IEC ACTIVITIES

TITLE: TREE PLANTING



KAYALPATTINAM MUNICIPALITY**IEC ACTIVITIES****TITLE: SOURCE SEGREGATION AWARENESS PROGRAM**

